

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.255/97

Date of Order: 4.3.97

BETWEEN:

B.Gandhi .. Applicant.

AND

1. Director General,
Indian Council of Agri.Research,
Krishi Bhavan, New Delhi - 110001.
2. Project Director,
Project Directorate on Poultry,
Rajendranagar, Hyderabad-500 030.
3. Director,
Central Research Instt. for Dryland Agri.,
Santoshnagar, Hyderabad-500059.
4. DDG (SW&DR), ICAR,
Krishi Bhavan, New Delhi-110 001. .. Respondents.

Counsel for the Applicant .. Mr.B.Gandhi
(Party-in-Person)

Counsel for the Respondents .. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

)(Oral order as per Hon'ble Shri R.Rangarajan, Member(Admn.)

None for the applicant. Applicant is also not present. Mr.W.Satyanarayana for MR.N.R.Devraj, learned standing counsel for the respondents.

2. The prayer in this OA is for a direction to R-1 to



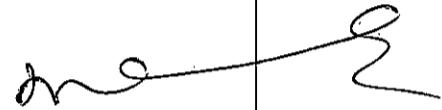
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dispose of his representation dt. 23.10.96 expeditiously within 2 weeks time. The representation has been filed on 23.10.96. Normally 6 months time should be given for ~~dismissal~~ ^{disposal} of a representation. In this case the stipulated period is not yet over. The applicant has also not ~~produced~~ ^{injected} the reason for giving him reply before expiry of the stipulated period.

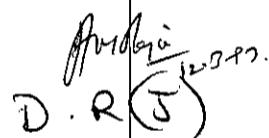
3. In view of the above it has to be held that this OA is a premature one. Hence the OA is dismissed as premature.

mcys.


(R. RANGARAJAN)
Member (Admn.)

Dated : 4th March, 1997
(Dictated in Open Court)

sd


D. R. (J)